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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 16/241/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

Name of the Company: Bahubali Shantilal Shah
V/s.
The Lok Prakashan Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

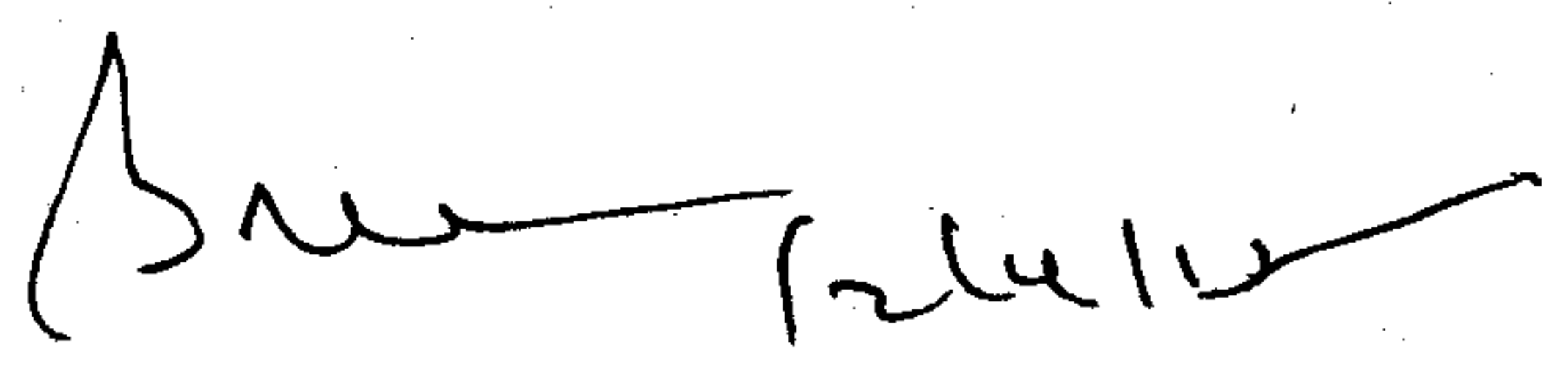
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	<i>M. Godiawala</i>
2.	APURVA VAKIL	ADVOCATE	R-3	<i>Apurva Vakil</i>
3.	DIVYANG MAJUMDAR	C.A.	R-6.	<i>Divyang Majumdar</i>
4.	RAJU KOTHARI	ADVOCATE	Resp 4	<i>Raju Kothari</i>
5.	TANAYA SHAH	ADVOCATE	Resp 2.	<i>Tanaya Shah</i>

ORDER

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Mr. Raju Kothari present for present for Respondent no. 4. Learned Advocate Mr. Apurva Vakil present for Respondent no. 3. Learned FCA Mr. Divyang Majmudar present for Respondent no.6.

At request of both sides on the ground of settlement process.

List the matter on 01.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of April, 2017.